

15


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/223/ (IB)/2017
NAME OF THE PETITIONER(S) : R. RAJENDRAN
NAME OF THE RESPONDENT(S) : SRI VISHWA FOUNDRY PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Petitioners	
--------------------------------------	-------------------------	--

ORDER

Mr. R. Ashokkumar, Counsel for Petitioner present and prayed time for filing a copy of the order of appointment of provisional Official Liquidator by the Hon'ble High Court of Madras. Put up on 10.07.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)